

(ITEM NO.34

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014
(Arising out of impugned final judgment and order dated 17/04/2014
in WP No. 719/2003 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)
DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD
AND ORS Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES AND ORS Respondent(s)
(With appln. (s) for exemption from filing O.T. and interim relief
and office report)
Date : 23/02/2017 This petition was called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Pradeep Misra,Adv.
Mr. Suraj Singh,Adv.
Mr. Anupam Misra,Adv.

For Respondent(s) Mr. Jitendra Kumar,Adv.
Mr. Nair Ranjeth Ramesh,Adv.
Mr. Rajiv Yadav,Adv.
Mr. Vikrant Yadav,Adv.
Ms.Pallavi Pratap,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter for final disposal on
21 st
March, 2017.

Pleadings be completed in the meantime.

(Anita Malhotra)
Court Master

(Chander Bala)
Court Master